

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	CP/59/2017	
NAME OF THE PETITIONER(S)	:	SEVEN STAR STANDARD MEDIA INDIA PVT LTD	
UNDER SECTION	:	252	

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SRI VARSHINI	Counsel for Petitioner		
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ORDER

Counsel for Applicant present. Counsel for RoC also present and prayed for time to file rejoinder. At request, time is enlarged. Put up on 09.02.2018 at 10.30 A.M.


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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